NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/95/(IB)/2017

NAME OF THE PETITIONER(S)

: IDBI CAPITAL MARKETS & SECURITIES LTD

NAME OF THE RESPONDENT(S)

: SURANA INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. V.M. Kalitlike

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ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on **08.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk